

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 106**

**IA No. 83/JPR/2022**

**IA No. 621/JPR/2022**

**IA No. 107/JPR/2023**

**IA No. 165/JPR/2023**

**IA No. 263/JPR/2023**

**IA No. 146/JPR/2024**

**IA No. 195/JPR/2024**

**CP No. (IB)- 161/7/JPR/2020**

**Under Section 7 of IBC, 2016**

**In the matter of:**

**Arti Kanoongo & Ors.**

**.... Financial Creditor/Applicant**

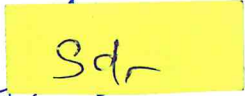
**Versus**

**Shrinathji Business Ventures Pvt. Ltd.**

**...Corporate Debtor/Respondent**

In pursuant to notification dated 10.04.2024 issued by Registrar with the approval of Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT Jaipur Bench on 19.04.2024 as General Lok Sabha Election are scheduled on 19.04.2024 in Jaipur.

Therefore, matter listed on the day is re-posted to 22.04.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

April 19, 2024